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BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 197/9/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

Name of the Company:

J Plastalloys Pvt Ltd.

V/s.

Meridian Extrusions Pvt Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptdy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. A. R. Sheh

Adv. 2 Soluti

Operatul Creol. Lu

A 811

2.

<u>ORDER</u>

Learned Advocate Mr. Arjun Sheth present for Operational Creditor/Petitioner. None present for Respondent.

Proof of service of notice on Respondent not filed.

Notice send by Registry not yet served.

List the matter on 22.12.2017.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 18th day of December, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL